

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH**

Original Application No.271/2008

This the 16th day of April 2009.

HON'BLE MR. M. KANTHAIAH, MEMBER (J)
HON'BLE DR. A.K. MISHRA, MEMBER-A

S.S. Dubey, Aged about 59 years, S/o late Sri Shadhu Sharan Dubey, R/o Village and Post Office Sahuwa Kol, District Gorakhpur (presently working as Section Engineer/PWI Gr.I, N.E.R., Jarwal Road.)

.....Applicant

By Advocate: Shri R.C. Singh.

Versus.

1. Union of India Ministry of Railways (Railway Board)through the General Manager, N.E.R., Gorakhpur.
2. Sr. Divisional Engineer (Co-ordination), N.E.R., Lucknow Division, Lucknow.
3. Sri Ram Kamal, Inquiry Officer, Office of the Chief Vigilance Officer, N.E.R., Gorakhpur.
4. Additional Divisional Railway Manager, N.E.R., Lucknow Division, Lucknow.

.....Respondents.

By Advocate: Sri Prashant Kumar.

ORDER

By M. Kanthaiah, Member-J

The applicant has filed M.P. no. 737/2009 seeking amendment in the O.A. and also for adding appellate authority as respondent no.4, for which the respondents' counsel has no objection. M.P. is allowed and necessary amendments have been made by the applicant's counsel in the Court itself.

2. It is the case of the applicant that during the pendency of the O.A. he preferred an appeal before respondent no.4 in the O.A. and the same is still pending for consideration and if a direction be given to the respondent no.4 for disposal of the appeal within stipulated period of time, the purpose of O.A.



would be served. The respondents' counsel did not ^{have} any objection for issuing of such directions.

3. In view of the above, the O.A. is disposed of with a direction to the respondent no.4 to consider and dispose of the appeal preferred by the applicant dated 2.2.2009 (Annexure-18) by passing a reasoned and speaking order in accordance with law within a period of two months from the date of supply of a copy of this order. The applicant is also directed to supply a copy of the appeal as well as the enclosed documents alongwith a copy of this order to the respondent no.4. No costs.

Appld. No. 16/04/09
(Dr. A.K. Mishra)
Member-A

16.04.09
(M. Kanthaiah)
Member-J

Girish/-